

ANNEXURE-A

FORMAT OF DECLARATION OF ASSETS OF HON'BLE MR. JUSTICE ARVIND SINGH SANGWAN, HIS SPOUSE AND HIS DEPENDANTS

1	All immovable properties held individually or jointly	Description & Location	Remarks if any/ year of acquisition
1.1	Self	<ol style="list-style-type: none">1. 27 acres self cultivated agricultural land situated in the revenue estate of village Thol, Tehsil Ismailabad, District Kurukshetra.<ol style="list-style-type: none">a) Out of total, 12 acres is self purchasedb) 15 acres is inherited from my father Late Ch Chander Mani Advocate after his death in 20152. One Kanal residential plot in Abadi of village Thol, Tehsil Ismailabad, District Kurukshetra with one room, kitchen and bathroom.3. One Kanal 1-1/2 storied House No 447 Sector 13 Urban Estate Kurukshetra.4. One Flat No 157 Sector 49-A Advocates Enclave, Chandigarh as per share certificate In Punjab and Haryana High Court House Building Co-op Society Ltd.5. 1/2 share in a office site no 14, floor 12-A(under construction) in Sushma Buildtech Ltd situated on Ambala Chandigarh Highway Zirakpur Tehsil Derabassi, District Mohali	<ol style="list-style-type: none">a) In 1975-1981by purchaseb) In 2015 by inheritance <p>In 2015 by inheritance</p> <p>Allotted by HUDA in 1979 constructed in 1983</p> <p>Purchased in 2002 from savings and agriculture income</p> <p>Purchased in 2013 payment cleared in installment from joint savings and agriculture income</p>

1	All immovable properties held individually or jointly	Description & Location	Remarks if any/ year of acquisition
1.2	Spouse:- Geeta Singh In service of Bharat Electronics Ltd (A Ministry of Defense Undertaking) at Panchkula since 1988.	<p>1.One 2 BHK Flat no 155, 4th floor in Raglan Estate, Dera Bassi Tehsil DeraBassi District Mohali</p> <p>2.One 2BHK flat no 007 plot no RZ-90 in Mahabir Enclave Sector 1, Dwarka New Delhi .</p> <p>3.One plot 100 sq yard in DeraBassi Tehsil DeraBassi District Mohali</p> <p>4. Two small plots for shops in Partapgarh in out skirt of Kurukshetra City</p> <p>5.1/2 share in a office site no 14 floor 12-A(under construction) in Sushma Buildtech Ltd situated on Ambala Chandigarh Highway in. Zirakpur Tehsil Derabassi, District Mohali</p> <p>6.One 4 marla plot in Tribune and Friends Colony Kishangarh, Chandigarh</p>	<p>Purchased in 2006 Partly House loan taken from HDFC bank. Installments are paid from our joint account.</p> <p>Purchased in 2011 Partly Loan Taken from LIC Housing Finance installments are paid from her salary account In Canara Bank Panchkula</p> <p>Purchased in 2004 from her savings and loan already cleared</p> <p>Purchased in 2008 from her savings.</p> <p>Purchased in 2013 payment cleared in installments from joint savings and agriculture income.</p> <p>1996 from savings.</p>
1.3	Dependents	NIL	
2	Details of motor vehicles	Make/year	Remarks if any/ year of acquisition
2.1	Self	Cheverolet Beat model 2012	2012 purchased from savings and agriculture income.

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2.2	Spouse	Toyota Innova model 2014 Tata Indigo model 2005	2014 partly financed from HDFC Bank installments are paid from her salary account in CANARA Bank Panchkula. 2005
2.3	Dependents	Nil	
3	Ornaments & other valuables	Approximate Total weight	Remarks if any
3.1	Self	Gold Rings, chains, bracelet =100 gms 5 watches	Purchased on different dates or gifted by parents
3.2	Spouse	2 diamond sets, 4 gold sets, 4 Karras, 12 Bangles, mangal sutra, 4 chains ,6 rings,6 ear ring, bracelets, 35 coins Total= 1100 gms Silver utensil, coins, ornaments = 1.5kg	Given in marriage or purchased later on or is old family jewellery. Old one gifted by my mother
3.3	Dependents	Nil	
4	Bank deposits, fixed deposits shares/Public Provident Fund, General Provident Fund debentures/mutual funds etc.	Description & Value Individual Bank Accounts /FDRS a)In SBI at High Court Chandigarh, Current Balance 1.5 Lacs approx.(Salary account). FDRs in SBI, High Court Branch Rs 13.50 Lacs, b)SBI Mini Secretariat Kurukshetra Current Balance 1.00 Lacs approx c)FDRs In Kurukshetra Co-op Bank Branch for Rs 5 Lacs G.P.F. Amounting to Rs.9,20,315/- as per deduction in the salary w.e.f. 10.7.2017	Account opened in the year 1990 1986 2015 Amount received from parents for performing family rituals like Bhat 10.7.2017

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		<p>SBI High Court PPF account since 2015 Current Balance 90 Thousand Joint Accounts/ FDRs</p> <p>Kurukshetra Co op Bank since 2015 with mother (who died on 8.5.2016). Current Balance 50,000/-</p> <p>Joint Bank accounts/ FDRs with wife</p> <p>a) HDFC Sector 9 Current Balance 30,000/- approx</p> <p>b) SBI sector 49, Current Balance 1 Lacs approx (Joint FDRs of Rs.13 Lacs)</p> <p>c) PNB sector 49, Current Balance 50 thousand approx</p> <p>c)Axis Bank 32 . Current Balance 10 thousand approx</p>	<p>2015</p> <p>2015</p> <p>2009</p> <p>2013 6.50 Lacs received from joint FDR with mother on her death for family Obligations</p> <p>2013</p> <p>2012</p>

4.1	Self	No investment in mutual fund or share etc.	
4.2	Spouse Geeta Singh	Salary Account in CANARA Bank Panchkula Current Balance 50 thousand PF Balance Rs 32 Lacs PPF Balance Rs 3 Lacs	1988 By deductions since joining of Job in 1988
4.3	Dependents (son) Shantanu	SBI Account in Sector 49 Branch Current Balance 65 Thousands	2013
(i)			
(ii)			
	Insurance Policies (LIC)	No. Date of commencement	Amount
	Self	Policy No 415065317 Max life Insurance 6.07.2005 Policy No 498548510 Max life Insurance 5.12.2008 Policy No 702315441 Max life Insurance 18.12.2008 Policy No 01767965 Kotak life Insurance 5.11.2009 Policy No 5002702230 Bharati Axa Life 22.1.2009 Policy No 165780748 LIC of India 28.7.2014	2.32 Lacs 1.25 Lacs 1.25 Lacs 1 Lac 2 Lacs 20 Lacs

4.1	Self	No investment in mutual fund or share etc.	
	Spouse	IFCI Bonds for Rs 40 thousand Share in Coal India, Arvind Mills etc 1 Lacs	

Dated:-25/07/2018

Submitted By

Sd/-
Justice Arvind Singh Sangwan